## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 1510

TO BE ANSWERED ON THE 11<sup>TH</sup> FEBRUARY, 2020/MAGHA 22, 1941 (SAKA)

#### **RESUMING INTERNET SERVICES IN KASHMIR**

### 1510. SHRI RAKESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to resume mobile and internet services in Kashmir;
- (b) whether the conditions are favourable to resume these services in Kashmir;
- (c) whether the peaceful condition is not likely to be disturbed in the sensitive districts of the State after these services are resumed; and
- (d) if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (d) The Parliament had taken certain major decisions relating to Article 370 thereby removing all constitutional ambiguities such as Article 35A etc. and applying all provisions of the Constitution of India while reorganizing the erstwhile State of Jammu and Kashmir into the Union Territory of Jammu and Kashmir and the Union Territory of Ladakh.

Considering the past history of terrorist violence in Jammu and Kashmir being proactively supported from across the border, concerned authorities of the Government of Jammu and Kashmir, as a preventive step, imposed certain restrictions.

### LS.US.Q.NO.1510 FOR 11.02.2020

Concerned authorities of the Government of Jammu and Kashmir continuously review removing/ imposing of such restrictions based on the ground situation.

As of now, there are no restrictions on Voice calling services and SMS facility, both on post-paid and pre-paid mobile services. Mobile data services and internet access through fixed line has also been restored with certain restrictions.

In order to provide for such communication needs to the people of Jammu and Kashmir, 1,144 terminals with internet facilities, 74 special counters, e-kiosks etc. have also been established.

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